

ITEM NO.1

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39778/2019

RAJENDRA SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179059/2019-EXEMPTION FROM FILING
O.T. and IA No.179058/2019-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 02-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBER]

For Petitioner(s) Mr. Rakesh Kr. Khanna, Sr. Adv.
Mr. Yogesh K. Sharma, Adv.
Mr. Deepak Anand, AOR
Mr. Surender Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.

However, as prayed, the petitioners are granted four weeks
time to surrender and file proof thereof.

(R. NATARAJAN)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER